

**Circular No. 65/96
dated 24/12/96**

F.No. 443/1/95- Cus. IV

Government of India
Ministry of Finance, Department of Revenue
Central Board of Excise & Customs, New Delhi

Subject : Acknowledgement of letters/representations received from Trade / Associations in the Customs

I am directed to refer to the decision taken in 25th Meeting of Customs and Central Excise Advisory Council on the above subject and in request that all letters/ representations received from the trade/ associations in the Board should be acknowledged and replied. A proforma of acknowledgment is enclosed¹ for adoption.

Sd/-
(Vijay Kumar)
Under Secretary to the Govt. of India